No A-11019/15/2017-Ad.IV
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes and Customs)

5th Floor, HUDCO Vishala Building,
Bhikaji Cama Place, New Delhi - 110066
Dated: 17th January, 2019

To,

All Principal Chief Commissioners/
Principal Directors General, and Commissioners
In-charge in Directors under Central Board of Excise and Customs.

Subject: Cadre Restructuring and re-organization of field formations under Central Board of Indirect Taxes and Customs - allocation of revised cadre strength – reg.

Sir,

I am directed to refer to Board’s letter No. A.11019/15/2017-Ad.IV dated 12th January, 2018, as amended vide letter of even number dated 01.03.2018 conveying grade-wise allocation of approved staff strength to the reorganized field formations under CBIC and to say that Ahmedabad and Vadodara Zones have requested for reallocation of sanctioned strength in the grades of Superintendent and Inspector of Central Excise among the participating Commissionerates of the Zone.

2. The Competent Authority has approved Commissionerate-wise reallocation of Sanctioned Strength in the grades of Superintendent and Inspector of Central Excise in Ahmedabad and Vadodara Zones as indicated in the Enclosure to this letter. Sanctioned Strength in all other grades and formations, other than those mentioned in this letter, remains the same as per Board’s letter F. No. A-11019/15/2017-Ad.IV dated 12th January, 2018 (as amended).

Encl: As above.

Yours faithfully,

(B. Ginkhan Mang)
Under Secretary to the Govt. of India.
Tel. No. 011-26162673

Copy to:

1. PS to Finance Minister
2. PS to MoS (Finance)
3. PPS to Secretary (Revenue)
4. Chairperson, CBIC
5. All Members, CBIC
6. All Joint Secretaries/Principal Commissioners/Commissioners in CBIC Hqrs.
7. Principal Chief Controller of Accounts, CBIC
8. All PAOs, CBIC
9. All Officers/Sections in Admin Wing of CBIC Hqrs.
10. Webmaster, DG, Systems & Data Management – for uploading the same on the CBIC website
11. Guard File/Sanction Folder

(B Ginkhan Mang)
Under Secretary to the Govt of India
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Vadodara Zones

Realllocation of Sanctioned Strength in the grades of Superintendent and Inspector of Central Executive in Ahmedabad and

Endorse to letter F- No. A-11019/15/2017-AD IV dated 17.01.2019